

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY): (a) to (c). Six year National Savings Certificates (VI Issue) purchased prior to 1.4.1986 may be prematurely encashed at any time after the expiry of three years from the date of certificate. Such certificates may be prematurely encashed even before the expiry of three years from the date of the certificates in any of the following circumstances:—

- (i) on the death of the holder or both the holders in case of joint holders;
- (ii) on forfeiture by a pledgee being a Gazetted Government Officer, when the pledge is in conformity with these rules;
- (iii) when ordered by a court of Law.

National Savings Certificates (VI Issue) purchased on or after 1.4.86 can be encashed only on completion of maturity period of six years. These may also be encashed prematurely under the circumstances stated above.

#### **Nuclear Turbines**

9276. SHRI SWAMI PRASAD SINGH: Will the PRIME MINISTER be pleased to state:

- (a) whether nuclear turbines are useful in power-generation in thermal and hydel power stations;
- (b) if so, the details thereof;
- (c) whether production of nuclear turbines involves any computer technology; and
- (d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY

ELECTRONICS AND SPACE (SHRI K.R. NARAYANAN): (a) and (b). Turbines used in nuclear power stations are different in design from those used in thermal and hydel power stations.

(c) and (d). Computers are used in the design and production control of turbines.

#### **Mid Term Appraisal of Seventh Plan and Strategy for Eighth Plan**

9277. PROF. NARAIN CHAND PARASHAR: Will the Minister of PLANNING be pleased to state:

(a) whether Planning Commission and the Government have initiated any action for evaluation of a set of strategies for the Eighth Five Year Plan;

(b) if so, the brief outlines of the action taken so far;

(c) whether any mid-term appraisal of the Seventh Plan is proposed to be undertaken and the strategies for the Eighth Plan are to be evolved in the light of the report of this evaluation; and

(d) if so, the likely dates by which mid-term evaluation would be undertaken and completed?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF PROGRAMME IMPLEMENTATION (SHRI SUKH RAM): (a) and (b). Planning Commission has recently initiated some internal discussions on the Eighth Plan, which are in the nature of initial exchange of views on the subject. An exchange of views was also had with a group of eminent persons having experience of and involvement in planning and development in a meeting held from March 13-15, 1987.

(c) and (d): Work relating to the Mid-term appraisal of the Seventh Plan has already been initiated in the Planning Commission. Resources Working Group has been set up and States have also been addressed to undertake mid-term appraisal of State Plans.